

Violation of Indian Territory by a Pakistani Aircraft

*155. Shri Ram Krishan Gupta: Will the Prime Minister be pleased to state:

(a) whether the Government have received any reply from the Pakistan Government with regard to the protest lodged for the violation of Indian territory near Hussar, by a Pakistani aircraft on the 20th April 1959; and

(b) if so, nature of the reply received?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). No reply has been received from the Pakistan Government to our protest sent to them on April 25th. A reminder was sent on the 16th July

Shri Ram Krishan Gupta: May I know whether any other incident of violation of Indian territory had occurred after this incident?

Shrimati Lakshmi Menon: There have been many air violations by Pakistan.

Shri Ram Krishan Gupta: In view of the unfriendly attitude of the Pakistan Government, what other steps have been proposed to be taken by the Government of India in this matter?

Shrimati Lakshmi Menon: We have lodged many protests. I do not think the Government of India is planning to take any other steps

Shrimati Masida Ahmed: Apart from lodging protests, May I know Sir, whether warning signals were given to the aircraft and if so, what immediate measures were taken for disregarding the warning signals?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Normally, these things occur in the space of some seconds; maybe, half a minute. In half a minute, the aircraft may travel fifty miles or sixty miles or even 100 miles. The speed of these is so great. It comes

and goes. It is only when there is previous notice that warning signals are given. Sometimes they are given. I do not know whether they have been given in any particular case. The House may remember that the Pakistan Government had once protested because one of our aircraft went up to chase the other that had come over; it chased it out. That happened. Normally it is not easy to give warning signals; there is no time for it

Shri S. M. Banerjee: The hon. Deputy Minister has said that there had been many violations. May I know whether protests had been lodged many times and many times no reply had been received?

Shrimati Lakshmi Menon: Protests had been lodged against every violation

Shri S. M. Banerjee: May I know whether any reply has been received for that? . . . (Interruptions.)

Mr. Speaker: How does it arise out of this question. They may have replied some of them.

श्री ए० ए० तारिक : मैं यह जानना चाहता हूँ कि पाकिस्तान ने जो वे गैरकानूनी वायुसेवाएँ किये, इन में क्या घमरीकन जेट बायब्लर इस्तेमाल किये गये थे, और अगर यह हकीकत है तो हुकूमत हिन्द ने इस बारे में क्या ऐक्शन लिया ?

[श्री ए० ए० - अ० - तारिक :]

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श्री जवाहरलाल नेहरू : मैं नहीं कह सकता कि हर वायुसेवा में जेट बायब्लर का इस्तेमाल किया गया था या नहीं, क्योंकि हे कुछ में किया गया हो, यकायक मैं नहीं

कह सकता। कभी कभी खतर जरा भी सख्त के बात बाल कोई हुआई बहाव उक रहा है तो पार्लियामेंट के लिये यह कहना मुश्किल हो जाता है कि बलबोधाव हो रहा है या नहीं। इतिहासकन हो जाता है। लेकिन जब यह बार बार होता है तो इसे इतिहासक नहीं जान कर करना कहा जाता है। दोनों मिले होते हैं। लेकिन ये धावे भिगत में बहुत दूर चले जाते हैं। मे बयैर हरिकामत किसे यह कही कह सकता कि ये जैट बाम्बर ये या नहीं।

Shri Tyagi: Was it a military aircraft or a civilian aircraft?

Shri Jawaharlal Nehru: I imagine (these are mostly military aircraft

Shri Hem Barua: Excepting the pointing out of the number of occasions that Pakistan had violated our air space to re-inforce our argument against the Canberra incident, may I know whether the Government has taken it up very seriously with the Pakistan Government and if so, what is the form that the seriousness of our Government has taken except the formal protests?

Mr. Speaker. It is the same question excepting the word 'serious', but for that I do not find any difference (*Interruptions*) Order, order The hon Members want to know whether we have received any reply to any of these protests which have been lodged?

Shri Jawaharlal Nehru. Sometimes the reply comes denying it, it is usually there

Shri Hem Barua: This incident of violation of air-space is put in as an argument against the Canberra incident I just want to know whether these violations were treated in an isolated way and protests were made in isolated cases, apart from putting them together as our Defence Minister did when he argued against the Canberra incident?

Mr. Speaker: For everyone there is a protest; that is what the hon lady Minister said

Training of Teacher Administrators

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*100 { **Shri E. C. Majhi:**
Shri Sebahati Hazra:

Will the Minister of Labour and Employment be pleased to state

(a) the number of Teacher-Administrators who have completed their training so far,

(b) how the selection of these teachers for training was made, and

(c) whether all the Teacher-Administrators who were trained last year have been posted by now?

The Deputy Minister of Labour (Shri Abid Ali): (a) 57

(b) By competition and also nomination by the All India Organisation of Workers

(c) Yes Nominees of the All India Workers' Organisations have however gone back to their respective Organisations after training

Shri E. C. Majhi Where is the centre for the training of teacher administrators and what is the duration of the training period?

Shri Abid Ali: Six months

Mr Speaker Where is the centre?

Shri Abid Ali: Bombay

Shri Muhammed Elias. How many teachers are being trained and how long will it take to complete their training?

Shri Abid Ali: The Bombay training centre has completed its course The next one will be started in Calcutta next month

Shri K. N. Pandey: May I know when the next batch is going to be trained and whether they are going to be trained in Bombay or Calcutta? How many trainees are going to be taken in?